

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF CHEMICALS & PETROCHEMICALS**

**LOK SABHA
UNSTARRED QUESTION NO. 1463
TO BE ANSWERED ON 03.05.2016**

National Chemical Policy

1463: SHRI K. PARASURAMAN.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:-

- (a) whether the Government is concerned that the chemical manufacturing companies are a major source of environmental pollution and the untreated hazardous wastes are being discharge into environment, if so, the details thereof,
- (b) whether the Government has formulated a National Chemical Policy with the aim of promoting sustainable and green technologies; and
- (c) if so, the details thereof and the action taken by the Government in this matter?

ANSWER

**MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) All the chemical manufacturing industry like Chlor alkali, Pesticide, Pharmaceutical, Petrochemical, Dye & Dye Intermediate, Fertilizer, Oil Refinery, Inorganic chemicals, Organic Chemical have been prescribed effluent / emission discharge norms in the Environmental Clearance, Consent to Establish and Consent to Operate. The units have installed pollution control system for treatment of effluent as well as emission discharges and are discharging after meeting the norms.

(b) to (c) The Draft 'National Chemical Policy' is still under examination by the concerned Ministries/ Departments.
